

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 102
CP (IB) No. 49/CB/2022

Proceedings under Section 95 (1) IBC

IN THE MATTER OF:

Punjab National Bank
V/S
Prashanta Chandra Ratha

.....Applicant

.....Respondent

Order delivered on 24/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. S. Jena, FCS.

For the Respondent

Mr. Saswat Kumar Acharya, Adv.

Ms. S. Pholgu, Adv.

Mr. Subham Agrawal, Adv.

ORDER

Ld. Counsel, Mr. S. K. Acharya, appeared for the Personal Guarantor.

Ld. Authorized Representative, FCS, Mr. S. Jena, appeared for the RP.

Since this matter is of the year 2022, we direct the PG to get ready without fail on the next date of hearing. If the counsel for PG fails to make submissions on the next hearing date, opportunity stands closed.

List the matter on 08.07.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)